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High Court For The State Of Telangana:: At Hyderabad

Case No: Criminal Appeal No. 721 Of 2016

Bhairapu Chinna Rajaiah

Balaraju

APPELLANT

Vs

State Of Telangana

RESPONDENT

Date of Decision: March 22, 2024

Acts Referred:

• Indian Penal Code, 1860 - Section 302, 304I, 304II

• Code Of Criminal Procedure, 1973 - Section 235(2)

Hon'ble Judges: K.Lakshman, J; P.Sree Sudha, J

Bench: Division Bench

Final Decision: Partly Allowed

Judgement